

HIGH COURT OF CHHATTISGARH, BILASPUR

Order

No. 21 /2019/D.E./
III-18-2/2018

Bilaspur dated:- 03 /05/2019

The following Accountants of the various District Courts of the State are promoted to the post of Deputy Clerk of Court for two years officiation period and transferred and posted as per table exhibited below:-

Sl. No.	Name of Accountant	Place of posting	Place of posting as Deputy Clerk of courts
1	2	3	4
1	Shri Neeraj Kumar Paleriya	District Court, Bilaspur	District Court, Raigarh
2	Shri Vijay Kaushik	District Court, Korba	District Court, Durg
3	Shri Prakhar Tiwari	District Court, Uttar Bastar Kanker	District Court, Bastar at Jagdalpur
4	Smt. Sumitra Tigga	District Court, Jashpur	District Court, Jashpur
5	Shri Yogendra Narayan Sharma	District Court, Janjgir-Champa	District Court, Balod
6	Smt. Budhanteen Baghel	District Court, Bastar at Jagdalpur	District Court, Dantewada
7	Shri Magan Kumar Dahariya	District Court, Balodabazar	District Court, Bilaspur
8	Shri Praveen Kumar Pandey	District Court, Mahasamund	District Court, Durg
9	Shri Lomas Dewangan	District Court, Surguja Ambikapur	District Court, Raipur,
10	Shri Sushil Kumar Tiwari	District Court, Rajnandgaon	District Court, Raipur
11	Shri Dinesh Kumar Somawar	District Court, Dantewada	District Court, Surajpur,
12	Shri Mahendra Kumar Sonteke	District Court, Kabeerdham (Kawardha)	District Court, Bilaspur
13	Shri Sharad Kumar Patel	District Court, Raigarh	District Court, Rajnandgaon

By order of the Hon'ble Acting Chief Justice

(Deepak Kumar Tiwari)
I/c. Registrar General

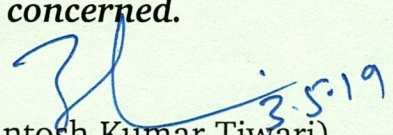
Endt. No. 5211/2019

Bilaspur/ 03 /05/2019

Copy forwarded to:-

- (1) P.S. to the Registrar General of High Court of Chhattisgarh, Bilaspur,
- (2) All the concerning District & Sessions Judges, of respective District Courts of the State,
- (3) The Additional Registrar (D.E.), High Court of Chhattisgarh, Bilaspur,
- (4) All the concerning Family Courts of the State,
- (5) All the promotees who have been promoted and transferred hereby, are directed to take charge at their respective place of posting on or before 31st May 2019,

For information & necessary action to the concerned.


(Santosh Kumar Tiwari)
Additional Registrar (D.E.)